

Amendment to National Highway Act

2686. SHRI M.V. MYSURA REDDY: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that Government is bringing amendments to the National Highways Act;
- (b) if so, the details of amendments proposed in the Bill;
- (c) whether there is any new mechanism which is going to be introduced in the Bill to calculate the cost of the land at the time of acquisition by NHA; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Yes, Sir.

(b) to (d) The amendments to the National Highway Act are in the conceptual stage. It is premature to give the details of the amendments.

Vehicles engaged for transportation of goods

†2687. SHRI KAPTAN SINGH SOLANKI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has figures of vehicles which are engaged in goods transportation through road every year;
- (b) if so, the details thereof; and
- (c) if not, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEV S. KHANDELA): (a) and (b) Goods are mostly carried by multi-axle/articulated vehicles/trucks/lorries and also by light motor vehicles (goods). As per the latest available information in the Ministry, the number of registered motor vehicles in the above categories for the latest three years is as under:

Category of vehicles	As on 31.03.2004	As on 31.03.2005	As on 31.03.2006
Multi-axled/articulated vehicles/trucks & lorries	2372702	2718597	2951779
Light motor vehicles (goods)	1375782	1312921	1484204

- (c) Does not arise in view of (a) and (b) above.

†Original notice of the question was received in Hindi.